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Title: The Minister of Labour and Employment laid a statement regarding status of implementation of the recommendations contained in the 18th Report of the Standing Committee on Labour on "Directorate General of Employment and Training – A Review", pertaining to the Ministry of Labour and Employment.

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): I beg to lay the Statement on the status of implementation of recommendations contained in the Eighteenth Report of the Parliamentary Standing Committee on Labour, as per Direction issued by the Hon. Speaker, Lok Sabha in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha on 1st September, 2004.

The Eighteenth Report of the Committee concerns the Ministry of Labour and Employment, which was laid on the Table of the House on 30.08.2011. I would like to mention that the Ministry had submitted to the Committee, the Action Taken Report on this Report on 29.11.2011 which has been taken note of by the Committee.

The status of implementation of the recommendations of the Committee, contained in the Eighteenth Report is indicated in the Annex to my Statement, circulated among Hon. Members. I would not like to take the valuable time of the House to read out all the contents of this Annex.

I would request that this might be, considered as read.

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